	/5	iling under elevee (as) of such regulation		here for previous List		for Corporate Daras	a) Degulations 20	10	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	5458	10412280081.94	5403	8681911741.19	48.33		562290051.00	1626900885.87	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	12158245185.00	1	8370662443.00	46.60		3787582742.00		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	3783745755.00	2	741016613.00	4.13		3042729142.00		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	1299200575.00			0.00			1299200575.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	170403466.58	4	170403466.58	0.95				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		5467	27823875063.520 004	5410	17963994263.770 004	100.00	0	7392601935	2926101460.87	